

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-219
244/252/ND/2018

IN THE MATTER OF:

M/s. Science Pyramid Pulications Pvt. Ltd.
Vs.
ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 26.08.2019

CORAM:

MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Gautam Singh and Adv. Karamveer Jindal
For the Respondent :

ORDER

Notice to ROC, returnable on 24.09.2019. Dasti.

-Sdr-

(SUMITA PURKAYASTHA,
MEMBER (T))

-Sdr-

(INA MALHOTRA)
MEMBER (J)